

Bharat Prasad,
Under Secretary,
Environment Department,
Government of Uttar Pradesh.

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To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.



Paryavaran Anubhag-2

Dated: 22 April, 2019

Subject: Regarding submission of Interim Action Taken Report regarding facilities of Infrastructure, Remuneration & Logistic support provided to the various Monitoring Committees constituted by Hon'ble National Green Tribunal in various orders.

Sir,

Hon'ble National Green Tribunal by its orders in different original applications has constituted Monitoring Committees in the State of Uttar Pradesh, details are as below:

1. Monitoring Committee under the Chairmanship of Hon'ble Justice Sri Arun Tonkon in OA No. 200/2014.
2. Monitoring Committee under the Chairmanship of Hon'ble Justice Sri Rajes Kumar in OA No. 164/2018.
3. Monitoring Committee under the Chairmanship of Hon'ble Justice Sri S.U. Khan in OA No. 231/2014 and OA No. 66/2015.
4. Monitoring Committee under the Chairmanship of Hon'ble Justice Sri Devi Prasad Singh in OA No. 116/2014 and OA No. 606/2018.

Hon'ble National Green Tribunal in its orders has directed that the Monitoring Committees shall be provided with Infrastructure, Remuneration, Logistic support etc. for smooth functioning.

The Department of Environment, Govt. of Uttar Pradesh has ensured provision of Infrastructure, Remuneration, Logistic support etc. for smooth functioning of the Monitoring Committees. The Interim Action Taken Report in this regard is being enclosed herewith.

It is requested that the Interim Progress Report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,


(Bharat Prasad)
Under Secretary

1862/24/2019
2/5/19

1185/DR (J)
3/5/19

LD RG
22/05/19
DR (J) - on leave
AR (J) Mohit
GWS (J)

OA 200/14 11/6/19
OA 164/18
OA 231/14
PL Prasad
4/5

Interim Action Taken Report showing details of Infrastructure, Remuneration, Logistic support facilities provided by Department of Environment, Govt. of Uttar Pradesh to the Monitoring Committees Constituted by Hon'ble NGT

(A) Justice Hon'ble Sri Arun Tondon, Chairman*

Staff & Remuneration

S.No	Name	No.	Compliance
1	Chairman @ Rs. 2.25 lakh/Month	-	Provided
2	Private Secretary @ Rs. 41650.00/month	01	Provided
3	Peon @ Rs. 7675.00/month	01	Provided

Other Facilities

S.No	Item	Qty	Compliance
1	Desk Top & Printer	01	Provided
2	Vehicle with Driver	01	Provided
3	Stationary etc.	--	Is being Provided as per requirement
4	Travelling Allowance etc.	--	Is being Provided as per requirement
5	Contingency Expenditure etc.	--	Is being Provided as per requirement
6	Land Line Telephone & Internet Conrection		Is being Provided

(B) Justice Hon'ble Sri Rajesh Kumar, Chairman*

Staff & Remuneration :

S. No.	Name	No.	Compliance
1	Chairman @ Rs. 2.25 lakh/Month	-	Provided
2	Data Entry Operator @Rs. 9000.00/month	01	Provided
3	Peon @ Rs. 7675.00/month	01	Provided

Other Facilities

S.No	Item	Compliance
1	Gurner/Shadow	Provided
2	Computer & Printer	Provided
3	Stationary etc.	Is being Provided as per requirement
4	Travelling Allowance etc.	Is being Provided as per requirement
5	Miscellaneous Expenditure etc.	Is being Provided as per requirement
6	Vehicle with Driver	Provided

(C) Justice Hon'ble Sri S. U. Khan, Chairman S

Staff Remuneration :

S. No.	Name	No	Compliance
1	Secretary	01	75,000 or Last Pay Drawn minus Pension whichever is less **
2	Data Entry Operator cum Clerk	01	As per UPMSME rate **



Other Facilities

S.No	Item	Compliance
1	Vehicle with Driver	Provided
2	Travelling Allowance etc .	Is being Provided as per requirement
3	Stationary etc.	Is being Provided as per requirement

* Note-Remuneration already paid upto March, 2019

** Details not provided by Secretary/Private Secretary .

\$ Justice Hon'ble Sri S. U. Khan will not charge the Remuneration

(D) Justice Hon'ble Sri Devi Prashad Singh Chairman*

Staff & Remuneration

S. No.	Post	No. of Person (Demanded)	Provision made by Government	Sanctioned by Governmen
	Chairman @ Rs. 2.25 lakh/Month	-	-	Provided
1	Secretary	01	01	75,000 or Last Pay Drawn minus Pension whichever is less**
2	Principal Private Secretary	01		
3	Data Entry Operator	01	01	As per UPMSME rate ***
4	Peon	01	01	As per UPMSME rate ***

* Chairman Remuneration already paid upto March, 2019

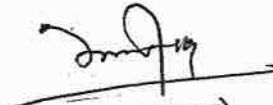
** Details not provided by Secretary/Private Secretary .

*** Government rate not accepted by the Hon'ble Chairman of the Committee.

Other Facilities

S. No	Item	Compliance
1	Broadband Connection	Internet & Wi-Fi Provided
2	Computer Desk Top- 3Nos.	Provided
3	Computer - 3 Nos	Provided
4	Computer Printer with Scanner, copier (A3 Printer)	Provided
5	Computer Stationary, Furniture & ACs & RO Water System etc.	Provided
6	Vehicle with Driver	Provided
7	Hospitality Expenditure etc.	Is being Provided as per requirement
8	Office/Chamber of the Chairman & All Staff in Lucknow	Provided
9	Meeting Hall	Provided

Period	Financial Expenses
2018 - 19	Rs. 52,27,786.00 (Rs. Fifty Two Lakh Twenty seven thousand Seven hundred Eighty six only)
In the Month of April, 2019	Rs. 7,41,000.00 (Rs. Seven Lakh Forty one thousand only)


(भारत प्रसाद)
अनुसचिव
पर्यावरण विभाग
उत्तराखण्ड शासन


(Shruti Shukla)
Deputy Director

From;

Bharat Prasad,
Under Secretary,
Department of Environment,
Government of Uttar Pradesh

26/3

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Paryavaran Anubhag-2

Dated: 22 April, 2019

Sub: Regarding Submission of Interim Progress in O.A. No. 673/2018- In the matter of News Item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB"

Sir,

In compliance of orders dated 20.09.2018, 19.12.2018 and 08.04.2019, passed by this Hon'ble Tribunal in O.A. No. 673/2018, in the matter of News Item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB", the interim progress report with regard to Action Plans of 04 Priority-I Polluted River Stretches in State of Uttar Pradesh are enclosed herewith.

It is requested that the Interim Progress Report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,



(Bharat Prasad)
Under Secretary

Status of Compliance in O.A. No. 673/2018- In the matter of News Item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB"

1. In O.A. No. 673 of 2018, in the matter of News Item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB, this Hon'ble Tribunal, vide orders dated 20.09.2018, 19.12.2018 and 08.04.2019, has directed that Action Plans for Critically Polluted River Stretches be prepared by River Rejuvenation Committee. The point-wise interim progress of compliance of various directions passed by the Hon'ble Tribunal in this matter, vide orders dated 20.09.2018, 19.12.2018 and 08.04.2019, is given below:-

- (i) CPCB has identified critically polluted river stretches under Priority I, II, III, IV & V in the country, in which 12 river stretches of the State of Uttar Pradesh have been identified. The details of 12 critically polluted river stretches of Uttar Pradesh are as below:-



Priority	Name of River	River Stretch
Priority I	Hindon	Saharanpur to Ghaziabad
	Kali (East)	Muzaffarnagar to Gulaothi
	Varuna	Remeshwar to Varanasi
	Yamuna	Azgarpur to Etawah, Shahpur to Prayagraj
Priority III	Gomti	Sitapur to Varanasi
Priority IV	Ganga	Kannauj to Varanasi
	Ramganga	Moradabad to Kannauj
Priority V	Betwa	Hamirpur to Wagpura
	Ghaghra	Barhalganj to Deoria
	Rapti	Domingarh to Rajghat
	Sai	Unnao to Jaunpur
	Saryu	Ayodhya to Elafatganj

- (ii) In compliance of order dated 20.09.2018 passed by this Hon'ble Tribunal, River Rejuvenation Committee (RRC), U.P. was constituted vide order dated 14.12.2018 passed by the Government of Uttar Pradesh. The draft Action Plans of all



12 polluted river stretches were prepared and approved by RRC, U.P. in its meeting dated 29.01.2019 and sent to CPCB on 31.01.2019, within the deadline decided by this Hon'ble Tribunal.

Copy of the order dated 14.12.2018 is annexed herewith & marked as **Annexure No.-1**.

Copies of MoM of RRC, UP and letter dated 31.01.2019 sent to CPCB are annexed herewith and marked as **Annexure No.-2 & Annexure No.-3**.

- (iii) The Action Plans sent to CPCB were examined by the Task Team of CPCB in the meeting organized on 12.02.2019 and the Task Team suggested certain modifications in Action Plans of 04 Polluted River Stretches classified as Priority I. Pursuant to the suggestions of the Task Team, the CPCB communicated the suggestions vide letter dated 20.02.2019 regarding the changes in the Action Plans for above-mentioned 04 stretches. UPPCB, after due deliberation of the stakeholders departments/agencies, has modified the Action Plans by incorporating the suggestions of CPCB's Task Team regarding Wetlands, Ground Water, Solid Waste, BMW, Hazardous Waste, E-waste etc. as well as regarding



the gap analysis and future plans and financial resources for meeting the gaps.

- (iv) The modified Action Plans were examined & approved by RRC, U.P., in its meeting dated 16.04.2019, and duly approved Action Plans of Priority I 04 Polluted River Stretches by RRC, U.P., have been forwarded by UPPCB to CPCB on 17.04.2019 for approval. The meeting of the Task Team for considering the approval of the Action Plans of Priority I 04 Polluted River Stretches in U.P. is scheduled on 24.04.2019 as informed by CPCB. Copy of the forwarding letter dated 17.04.2019 is annexed herewith and marked as **Annexure No.-4.**
- (v) State of Uttar Pradesh shall comply with directions of this Hon'ble Tribunal and place a copy of approved Action Plans of 04 Polluted River Stretches namely River Hindon, Kali (East), Varuna & Yamuna classified as Priority I on the website of UPPCB giving clear timelines for implementation.
- (vi) In view of enormous nature of exercise, collection & analysis of information related to various pollution sources, their gap analysis, financial resources and rational timelines, additional time was required for modifying the Action Plans prepared earlier.



- (vii) The Action Plans of 04 Polluted River Stretches, namely River Hindon, Kali (East), Varuna and Yamuna, classified as Priority I, which were submitted to CPCB.
- (viii) The final progress report will be submitted after the approval of the Action Plans by CPCB.


(BHARAT PRASAD)
Under Secretary

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उत्तर प्रदेश शासन
पर्यावरण अनुभाग-2
संख्या-N&T/41/55-पर्या-2-2017-49(पर्या)/2017
लखनऊ: दिनांक 14 दिसम्बर, 2018

कार्यालय ज्ञाप

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-673/2018 NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI, JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB के अंतर्गत दिनांक 20.09.2018 को पारित आदेशों के क्रम में निम्नवत् "River Rejuvenation Committee" (RRC) का गठन किया जाता है :-

- | | | |
|----|---|-------|
| 1. | निदेशक, पर्यावरण निदेशालय, उ0प्र0 | सदस्य |
| 2. | विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन | सदस्य |
| 3. | निदेशक, उद्योग विभाग, उ0प्र0 | सदस्य |
| 4. | सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ | सदस्य |

उपर्युक्त "River Rejuvenation Committee" (RRC) मा0 एन0जी0टी0 के आदेशानुसार नदियों के polluted stretches में जलगुणता स्नान योग्य बनाये रखने हेतु एक्शन प्लान तैयार करेगी तथा एक्शन प्लान के क्रियान्वयन कि अनुश्रवण समिति भी होगी। प्रश्नगत कमेटी प्रमुख सचिव, पर्यावरण, उ0प्र0 शासन के पर्यवेक्षण एवं समन्वय में कार्य करेगी।


(कल्पना अवस्थी)
प्रमुख सचिव।

संख्या-^{N&T}41/55-पर्या-2-2017-49(पर्या)/2017, तददिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. निदेशक, पर्यावरण निदेशालय, उ0प्र0।
2. विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन।
3. निदेशक, उद्योग विभाग, उ0प्र0।
4. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
5. निजी सचिव, प्रमुख सचिव, पर्यावरण को प्रमुख सचिव महोदया के अवलोकनार्थ।



आज्ञा से

(भारत प्रसाद)
अनु सचिव।

Rejuvenation Committee (RRC) की बैठक का कार्यवृत्त :-

उपरोक्त विषयक बैठक दिनांक 29.01.2019 को सम्पन्न हुई। बैठक की उपस्थिति संलग्नक-1 के रूप में संलग्न है। बैठक कार्यवृत्त निम्नानुसार है :-

सर्वप्रथम सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में दिवाराधीन ओ०ए० सं०- 673/2018 के अंतर्गत पारित आदेश दिनांक- 20.09.2018 एवं 19.12.2018 के अनुपालन में प्रमुख सचिव, पर्यावरण, उ०प्र० शासन द्वारा जारी कार्यालय ज्ञाप सं०-एनजीटी-414/55-पर्या-2-2017-49(पर्या)/2017 दिनांक-14.12.18 द्वारा गठित River Rejuvenation Committee (RRC) एवं उक्त समिति द्वारा की जाने वाली कार्यवाही के सम्बन्ध में अवगत कराया गया। समिति के माध्यम से प्रदेश की विभिन्न नदियों के चिन्हित पॉल्यूटेड स्ट्रेच के Rejuvenation हेतु कार्ययोजना (BOD<3 mg/l and FC<500 mpn/100 ml) मेन्टेन किये जाने के उद्देश्य से ड्राफ्ट एक्शन प्लान केन्द्रीय प्रदूषण नियंत्रण बोर्ड को विलम्बतम् 31.01.2019 तक ईमेल किया जाना आवश्यक है।


अग्रतर प्रस्तुतीकरण किया गया कि प्रदेश के चिन्हित स्ट्रेच एवं मा० एन०जी०टी० द्वारा पारित आदेश में Priority के दृष्टिकोण से निम्नानुसार एक्शन प्लान तैयार किये गये हैं। प्रदेश में कुल 12 पाल्यूटेड स्ट्रेच चिन्हित है जिनमें से हिण्डन नदी का सहारनपुर से गाजियाबाद स्ट्रेच हेतु एक्शन प्लान केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार कर मा० एन०जी०टी० के समक्ष प्रस्तुत किया जा चुका है एवं अनुमोदित है साथ ही केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा वरुणा नदी (रामेश्वर से वाराणसी तक) के Rejuvenation हेतु एक्शन प्लान तैयार किया गया है। उक्त दोनों एक्शन प्लान का अध्ययन कर उक्त के अनुरूप एवं गाइडलाइन मानते हुये बोर्ड द्वारा निम्नलिखित स्ट्रेच के Rejuvenation हेतु एक्शन प्लान तैयार किये गये हैं। जिनका विवरण निम्नानुसार है :-


क्रमांक	नदी का नाम	नदी स्ट्रेच	प्राथमिकता का चरण	एक्शन प्लान का अद्यतन स्तर।
1	हिण्डन	सहारनपुर से गाजियाबाद	प्रथम एवं द्वितीय	एक्शन प्लान पूर्व में मा० एनजीटी से अनुमोदित।
	वरुणा	रामेश्वर से वाराणसी		केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अद्यतन तैयार।
	ईस्ट काली नदी	मुजफ्फरनगर से गुलावटी टाउन		राज्य प्रदूषण नियंत्रण बोर्ड द्वारा तैयार कर प्रस्तुत।
	यमुना	असगरपुर इटावा, सहारनपुर से इलाहाबाद (बलुआ घाट)		तदैव
2	गोमती	सीतापुर से वाराणसी	तृतीय	तदैव
3	गंगा	कन्नौज से वाराणसी	चतुर्थ	तदैव
	सानगंगा	मुरादाबाद से कन्नौज		तदैव



घाघरा	बड़हलगंज से देवरिया	तदेव
राप्ती	झामिनगढ से राजघाट	तदेव
सई	उन्नाव से जौनपुर	तदेव
सरयू	अयोध्या से इलाफतगंज	तदेव

उपरोक्तानुसार बोर्ड द्वारा तैयार किये गये एक्शन प्लान्स का प्रस्तुतीकरण बैठक में सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा किया गया। समिति के सदस्यों द्वारा परीक्षण एवं विचार विमर्श के उपरान्त विशेष सचिव, पर्यावरण, उ०प्र० शासन द्वारा इंगित किया गया कि गोमती, घाघरा, सई, राप्ती एवं सरयू नदी के एक्शन प्लान में कियाशील बिन्दुओं एवं टाइम लाइन संलग्न नहीं की गयी है जिसे समगंगा के एक्शन प्लान के अनुरूप सम्मिलित किया जाय। साथ ही काली नदी (ईस्ट) का एक्शन प्लान सीपीसीबी द्वारा प्रदत्त आउटलाइन्स से भिन्न है एवं सीवेज ट्रीटमेंट प्लांट्स का विवरण अंकित नहीं किया गया है जिसे समिति द्वारा उक्त सुझावों के समावेश के उपरान्त केन्द्रीय प्रदूषण नियंत्रण बोर्ड को दिनांक 31.01.19 के पूर्व में प्रेषित किये जाने पर सहमति व्यक्त करते हुए अनुमोदन प्रदान किया गया।
सधन्यवाद बैठक समाप्त हुई।


(आशीष तिवारी)
सदस्य सचिव,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,


(डा० कृपेश कुमार)
विशेष सचिव, पर्यावरण,
उ०प्र० शासन



31/1/2019 13

EO4 ceo4 <ceo4@uppcb.com>

Fwd: River Rejuvenation Committee (RRC) with all action plan

To asudhakar.cpcb@nic.in Copy msch.cpcb@nic.in • circle-1 <ceo1@uppcb.com> • circle-2 <ceo2@uppcb.com> • circle-3 <ceo3@uppcb.com> • circle-5 <ceo5@uppcb.com> • circle-7 <ceo7@uppcb.com> • circle6 <ceo6@uppcb.com>

डॉ बी0बी0 अवस्थी,

मुख्य पर्यावरण अधिकारी, सर्किल -4,

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ

- 9 River sai.doc (1006 KB)
- 10 River Gomti.docx (914 KB)
- 6 River Kali East.docx (1 MB)
- 5 River Betwa.docx (3 MB)
- 4 River Ganga.docx (1 MB)
- 3 River Ghagnra.docx (197 KB)
- 2 River Rapti.docx (575 KB)
- 1 River Saryl.docx (175 KB)
- 7 River Yamuna.docx (689 KB)
- 8 River Ramganga.docx (123 KB)



River Rejuvenation Committee (RRC) with all Action Plan

To asudhakar.cpcb@nic.in Copy mscb.cpcb@nic.in • circle-1 <ceo1@uppcb.com> • circle-2 <ceo2@uppcb.com> • circle-3 <ceo3@uppcb.com> • circle-5 <ceo5@uppcb.com> • circle-7 <ceo7@uppcb.com> • circle-6 <ceo6@uppcb.com> • skgupta110@yahoo.com

Dear Sir,
Please find herewith enclosed minutes of the meeting of RRC on dated 29.01.2019 in which approval of RRC for the Action Plans already sent to you on dated 31.01.2019 through Email. It is requested please to approved the plans submitted for the same & obliged.
With regards,

डॉ वी०बी० अवस्थी,
मुख्य पर्यावरण अधिकारी, सर्किल -4,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ

- minutes1.jpeg (557 KB)
- minutes2.jpeg (309 KB)

MD/EE/AEE

11/02/19





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या

H-32717 | सी-4 | O.A.No - 673/2019

दिनांक 14/2/19

To,

The Additional Director (WQM),
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi.

Subject :- Action Plans of 11 polluted River Stretches in compliance of Hon'ble NGT Order dated 20.09.2018 and 19.12.2018 passed by Hon'ble NGT in OA No. 673/18 regarding Rejuvenation of Polluted River Stretches.

Sir,

In compliance of the above said Orders dated 20.09.2018 and 19.12.2018 passed by Hon'ble NGT in the OA No. 673/18 regarding the submission of Action Plans for the Rejuvenation of the Polluted Stretches for the Uttar Pradesh. It is to inform you that all the 11 Action Plans have been sent to you on your email id- asudhakar.cpcb@nic.in on dated 31.01.2019 and minutes of approval of RRC of Uttar Pradesh and as per your instructions for presentation of priority I and II River Stretches, PPT of River Yamuna and Kali Eas were presented before the task team. Action Plan of Polluted Stretch for River Varuna has been prepared by Regional Director, CPCB, Lucknow and was approved by CPCB, Delhi.

1. Yamuna River. (Asgarpur, Etawah, Saharanpur to Allahabad {Pryagraj})
2. Gomti River. (Sitapur to Varanasi)
3. Ganga River. (Kannauj to Varanasi)
4. Ramganga River. (Moradabad to Kannauj)
5. Betwa River. (Hamir to Baghpur)
6. Ghaghra River. (Badhalganj to Deoria)
7. Rapti River. (Damingarh to Rajghat)
8. Sai River. (Unnao to Jaunpur)
9. Saryu River. (Ayodhya to Elafatganj)
10. Kali River. (Muzaffarnagar to Gulavati)
11. River Varuna (Rameshvaram to Varanasi)

Hence the hard copies of the plans for the above said Stretches are being sent for your kind perusal.

Encl.- As above.

(Dr. B.B. Awasthi)

Chief Environment Officer, Circle-4

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Gomti Nagar, Lucknow-226010
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Web Site: www.uppcb.com

LALIT



पत्रांक :
Ref. : H34875/ C-4/Gen- /2019

दिनांक :
Dated : 17-4-19

To,
Division Head, WQM-I,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032

Kind attention : Sri A. Sudhakar

Sub : Revision of Action Plan for identified polluted river stretched for insuring compliance to Hon'ble NGT (PBI), New Delhi order dated 20-09-2018 and 19-12-2018 in O.A. No 673/2018 in the Matter of News Item "THE HINDU" Titled "More river stretches are now critically polluted : CPCB"

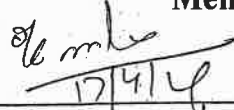
Sir,
Please refer to your letter no. F.No. 14011/1/2019-WQM-I/16782 dated 20.02.2019, in which Action Plan for rejuvenation of identified polluting stretches were required to be revised and prepared based on the detailed gap analysis with respect to the sewage, industrial effluent and waste management in the catchment of identified polluted river stretches covering all the aspects as directed by Hon'ble NGT vide orders dated 20.09.2018 and 19.12.2018.

The revised/modified Action Plan for priority-I stretches viz. river Yamuna, Varuna, Kali (East) and Hindon has been prepared and being enclosed alongwith minutes of RRC meeting held on dated 16-04-2019 for your pursual and approval.

Yours faithfully

Enclosure : 1 Copies of Action Plans
2 Minutes of RRC meeting


(Ashish Tiwari)
Member Secretary


17/4/19

टी.सी. - 12वीं, विभूति खण्ड, गौमती नगर
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